

15.06½ hrs.

**KERALA APPROPRIATION BILL\*,**  
1965

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1964-65.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1964-65."

*The motion was adopted.*

**Shri T. T. Krishnamachari:** I introduce† the Bill.

15.07 hrs.

**KERALA APPROPRIATION (VOTE ON ACCOUNT) BILL, 1965**

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to move‡:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Kerala for the services of a part of the financial year 1965-66 be taken into consideration."

**Mr. Deputy-Speaker:** The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated

Fund of the State of Kerala for the services of a part of the financial year 1965-66 be taken into consideration."

*The motion was adopted.*

**Mr. Deputy-Speaker:** We shall now take the clause-by-clause consideration. The question is:

"That clauses 1, 2, 3 and the Schedule stand part of the Bill."

*The motion was adopted.*

*Clauses 1, 2, 3 and the Schedule were added to the Bill.*

*The Enacting Formula and the Title were added to the Bill.*

**Shri T. T. Krishnamachari:** I beg to move:

"That the Bill be passed."

**Mr. Deputy-Speaker:** The question is:

"That the Bill be passed."

*The motion was adopted.*

15.08½ hrs.

**KERALA APPROPRIATION BILL,**  
1965

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to move‡:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1964-65 be taken into consideration."

**Mr. Deputy-Speaker:** The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out

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†Introduced/moved with the recommendation of the President.

‡Moved with the recommendation of the President.